

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

128. COMP.APPL 160/2024

COMP.APPL. 193/2024

In

C.P. 189/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Sudha Kiran Kalantry

V/s.

Devagiri Textile Mills Limited & Others.

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

List this matter on **30.07.2024**, high on board.

**Sd/-**

CHARANJEET SINGH GULATI

Member (Technical)

*Prajakta*

**Sd/-**

LAKSHMI GURUNG

Member (Judicial)